

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

C.P. (IB)/10 (CH)2024

IN THE MATTER OF:
Hemraj Choudhary

...Petitioner-Financial Creditor

Versus

Rattan Spirit Private Limited

...Respondent-Corporate Debtor

Under Section: 7 IBC 2016

Order delivered on 29.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.06.2024.

Sd/-

Court Officer